## National Company Law Tribunal Allahabad Bench

CP No. 36/HD/2015

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 08.09.2017

NAME OF THE COMPANY: Bridge E-Solutions. Put LID

SECTION OF THE COMPANIES ACT: 397/398 of the Companies of 1956

SI. NO. Name Designation Representation Signature

Rajendra Kmoranja Derecht Pondge Esolulu Almes ADITTA SINCIA ADV. Petitionen Petitionen

## CP No.36/ND/2015

Sh. Aditya Singh, Advocate for the petitioner. Sh. Rajendra Kumar, respondent present in person.

The petitioner counsel seeks time to file supporting affidavit for the document filed by the petitioner. It appears that for filing supporting affidavit more than enough, opportunities have been granted since 10.07.2017 onwards, however, affidavit is not yet ready/filed.

Keeping in view the circumstances, further conditional opportunity is granted for filing affidavit by two weeks from today with a cost of Rs.10,000/- payable to the respondent.

The matter be listed on 10th October, 2017.

Sri H.P. Chaturvedi, Member (Judicial)

Dated:08.09.2017

Typed by: Kavya Prakash